### **Insolvency and Bankruptcy Board of India**

## **Application Form for registration**

# 1<sup>st</sup> Advance Workshop on Insolvency & Bankruptcy Code, 2016 at New Delhi (30<sup>th</sup> – 31<sup>st</sup> August, 2019) (Friday-Saturday)

	PERSONAL DETAILS	(Please write in CAPITAL LETTERS)
1.	Name:	Mr/Mrs/Ms.
2.	I.P. Registration No.	
3.	Address for Correspondence:	
		City: State:
4.	Details of the IP Workshop (s) attended in the past	IP Workshop No dated Venue
4.	E-Mail Address:	
5.	Mobile No/Phone No.(If any)	Mob: Ph.:
6.	GST Number (if any)	
7.	PAN Number	
6.	Details of Registration- Fee of Rs.4720/- (including GST) attached Mode: NEFT Transfer/ IMPS/ DD	DD. NoDated Drawn on NEFT/ UTR

## **B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS**

Professional Qualification	CA/ CMA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

### **Declaration:**

I hereby declare that I shall make my own travelling arrangements and lodging arrangements to attend the Workshop at New Delhi at my own expense.

	Name and Signature of applican
Place:	· · ·
Date:	